RAJYA SABHA

(c) and (d) About 19.73 billion tonnes of coal reserves have been added into the inventory during last one year (coal reserves as on 1.1.2002 was 220.98 billion tonnes).The details of addition of coal reserves are as under

State	Addition of	reserves in billion tonnes
Andhra Pradesh		1.086
Assam		0.020
Bihar		0.160
Chhattisgarh/Madhya Pradesh		6.797
Jharkhand		1.968
Maharashtra		0.832
Orissa		7.533
West Bengal		1.333

Mafia nexus with CIL Officers

2787. SHRI DATTA MEGHE: Will the Minister of COAL be pleased to state:

(a) what are the reasons for losses suffered by CIL;

(b) whether it is a fact that several high ranking officials working in various coal mines of CIL are responsible for causing losses to coal mines;

(c) whether Government have examined the possibility of their connivance with Mafia; and

(d) action proposed to be taken in the matter?

THE MINISTER OF COAL (SHRI KARIYA MUNDA): (a) Coal India Limited (CIL) has, during the year 2001-2002, earned a profit of Rs. 1754.56 crores. However, during the year 2000-01 CIL had incurred a loss of Rs. 1414.47 crores. The loss was mainly on account of a provision of Rs. 3031.66 crores that had to be made in the accounts towards arrears due to revision in salaries and wages of executives from 1.1.97 and non-executives from 1.7.96 respectively.

52

[9 April, 2003]

(b) to (d) There is no information as on date about any connivance of high ranking officials of CIL and its subsidiary companies with the mafia causing losses to coal mines. However, whenever reports of any irregularities are received, the Government and the coal companies take necessary corrective measures.

Maintenance of roaster in Cantonment Board, Agra

2788. SHRI ANIL SHARMA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware that instructions were given to Cantonment Board, Agra for maintaining a separate roaster for reservation of SC/ST employees in promotion posts;

(b) if so, whether such roaster is now being maintained by Cantonment Board, Agra;

(C) what is the number of SC/ST employees in the Cantonment Board, Agra at present; and

(d) the details of the proportionate representation of SC/ST employees in recruitment and promotion posts in Cantonment Board, Agra?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) and (b) Yes, Sir. Roaster for promotion posts is under preparation.

(c) Out of 486 employees at Agra Cantonment Board, 331 employees belong to SC category and there is no ST category employee.

(d) The proportionate representation of SC/ST employees in direct recruitment and promotion posts in Cantonment Board, Agra, is as under:

Method of Recruitment	% of SC	% of ST
Direct Recruitment	59.68	Nil
Promotion	40	Nil

53